

DIVISION BENCH

ITEM NO. 142

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA No.122/2019 & CA No.144/2019 IN TP No.13/ALD/2016, CP No.22/ND/2013

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 24th May, 2023

Attendance-Cum-Order Sheet of the Hearing

NAME OF THE COMPANY	SEEMA SAXENA & OTHERS V/S PIONEER POWER & ENGINEERING PVT LTD
UNDER SECTION	397/398 OF COMPANIES ACT 1956

THROUGH PHYSICAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 26th
July, 2023.

**-Sd-
(Deputy Registrar)**

24th May, 2023

*Priya Agarwal
(Stenographer)*